Investment in Industrial Projects of Karnataka State

5954. SHRI G. Y. KRISHNAN: Will the Minister of INDUSTRY be pleased to state the proposals of the Central Government to augment investment in the Central Industrial Projects in the State of Karnataka?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): The list of Central Industrial & Mineral Projects, under the large & medium industries sector, in which the investments will be augmented during the Fifth Plan, is given in the Fifth Five Year Plan Document at Annexure 30 A (pages 132—142).

फोटो डिविजन यूनिट द्वारा स्वचालित यन्त्र 'पाको' का आयात

5955. **श्री मदन तिवारी :**
चौधरी हरी राम मक्कासर :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मन्त्रालय के अधीन फोटो डिवीजन के यूनिट में यूनिट के उप-निदेशक के आदेश से लगभग चार वर्ष पूर्व फोटो छापने क लिए एक विदेशी स्वचालित यन्त्र 'पाको' आयात किया गया था जिसका मूल्य विदेशी मुद्रा में लगभग 6 लाख रुपये था ;

(ख) इस यन्त्र को खरीदने का क्या उद्देश्य था : और

(ग) क्या इस यन्त्र ने लगभग डेढ़ वर्ष कार्य किया किन्तु अब यह लगभग गत दो वर्षों से खराब पड़ा है तथा फोटो छापने के लिए छोटी मशिनों का उपयोग किया जा रहा है जबकि उस यूनिट के निदेशक का यह दावा है कि समस्त कार्य 'पाको, यन्त्र से ही किया जा रहा है ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण आडवानी) : (क) 'पाको' नामक एक स्वचालित फोटो प्रिंटिंग मशीन 1973 में आयात की गई थी। 1,35,158 रुपये की विदेशी मुद्रा सहित इसका कुल मूल्य 3,62,480 रुपये था।

(ख) फोटो की तात्कालिक आवश्यकताओं को पूरा करने के लिए अब थोड़े समय के भीतर बहुत बड़ी संख्या में प्रतियां सप्लाई करनी होती हैं।

(ग) यह मशीन जुलाई, 1973 से फरवरी, 1977 तक चालू रही। इसमें कतिपय यांत्रिक खराबियां आ गई हैं जिसके परिणामस्वरूप कुछ आवश्यक पुर्जों को बदलना जरूरी हैं। इन पुर्जों को आयात करने के लिए कार्रवाई की जा रही है। निदेशक ने ऐसा कोई दावा नहीं किया है कि समस्त कार्य 'पाको' मशीन से किया जा रहा है।

Recruitment of Defence Personnel in Sambalpur

5956. SHRI GANANATH PRADHAN: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have opened a permanent office at Sambalpur, Orissa for recruitment of Defence personnel; and

(b) steps taken to construct its own buildings for that purpose?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) A temporary Branch Recruiting Office has been opened at Sambalpur (Orissa) on 15-2-1977, initially for a period of 2 years.

(b) This office has been provided with hired accommodation. There is no proposal, at present, under consideration to construct a new building for it.

भारत कोकिंग कोल लिमिटेड द्वारा सेवा से हटाये गये श्रमिक

5957. **श्री रामदास सिंह : क्या ऊर्जा** मन्त्री यह बताने की कृपा करेंगे कि :

(क) भारत कोकिंग कोल लिमिटेड में कितने व्यक्तियों को बिना कारण बताये गलत नाम पर काम करने के आरोप में सेवा से हटा दिया गया है;

(ख) कितने व्यक्तियों को अपनी सच्चाई का सबूत देने के बाद काम पर वापस लिया गया;

(ग) गलत ढंग से हटाये गये श्रमिकों को मुआवजे के तौर पर कितनी धनराशि दी गई; और

(घ) इस धनराशि के दुरुपयोग की जिम्मेदारी किन-किन अधिकारियों पर है और उनके विरुद्ध क्या कार्यवाही की जा रही है ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : (क) और (ख). भा० को० लि० के 810 कामगारों को, जिनकी शिनाख्त सन्देहास्पद पाई गई थी, काम से हटा दिया गया था। इनमें से 508 ने जब अपनी वास्तविक पहचान सिद्ध कर दी तो उन्हें काम पर वापस ले लिया गया।

(ग) और (घ). काम न दिए जाने की अवधि की मजदूरी के रूप में उन्हें 1,47,801 रुपए की धनराशि का भुगतान किया जा चुका है। इसके अतिरिक्त 4,41,320 रुपए की धनराशि का भुगतान अभी किया जाना है। इस धनराशि के दुरुपयोग का कोई मामला सामने नहीं आया है।

Refund of Caution Money by Sainik School, Kunjpura

5958. SHRI KRISHNA CHANDRA HALDER : Will the Minister of DEFENCE be pleased to state :

(a) whether the Sainik School, Kunjpura (Karnal) has not refunded the caution money of the boys who passed out from the school in 1975;

(b) if so, the reasons there of ; and

(c) what steps Government propose to take to expedite the refund of caution money ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM : (a) Caution money in respect of all the boys who passed out from the Sainik School Kunjpura in 1975 except 9, has been refunded.

(b) and (c). These 9 boys were retained in the school in the Month of May, 1975 for N.D.A. coachintg. These boys were in receipt of scholarship from Delhi Administration. For their stay in the school for N.D.A. coaching, a sum of Rs. 175/- per boy has been claimed from Delhi Administration. As per the agreement bond executed by the parents at the time of admission any amount withheld or disputed by the Govt. is to be settled by the parents/guardians. The caution money in respect of these boys has therefore, been withheld pending sanction of scholarship by the Delhi Administration. The amount will be refunded to the students on receipt of scholarship from Delhi Administration.

Since there has been considerable delay in settling this matter, it is being taken up at Government level with the Delhi Administration.

Tribal Unrest

5959. SHRI GIRIDHAR GOMANGO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the steps taken by the Ministry to check the tribal unrest in the country ; and

(b) the reasons of the unrest ?

THE MINISTER OF HOME AFFAIRS : (SHRI CHARAN SINGH) : (a) and (b). The Government do not agree that there is any tribal unrest in the country. The Government, are, however, anxious that development of tribal areas should receive high priority and appropriate steps in this behalf have been taken.

Publication on Life and Activities of Netaji Subhas Chandra Bose

5960. SHRI SAMAR GUHA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :